

**Government of Jammu & Kashmir**  
**Revenue Department**  
**J&K Civil Secretariat, Jammu.**

**NOTIFICATION**  
Jammu, the 9<sup>th</sup> March, 2021

**S.O:-** 89. In exercise of the powers conferred by proviso to Article 309 of the constitution of India, the Lieutenant Governor hereby makes the following rules; namely:-

1. **Short title and commencement.-** (1) These rules may be called the Jammu and Kashmir Registration (Gazetted) Services Recruitment Rules, 2021.

(2) They shall come into force from the date of their publication in the Official Gazette.

2. **Definitions.-** (1) In these rules unless the context otherwise requires:-

- a. **“Administrative Department”** means the Department of Government in the Civil Secretariat holding the Administrative charge of the service;
- b. **“Cadre”** means the cadre of the service;
- c. **“Government”** means the Government of Jammu and Kashmir;
- d. **“Head of the Department”** means the Major Head of the Department holding the Administrative control of the Organization/Department;
- e. **“Member of Service”** means a person appointed to a post in the service under the provisions of these rules;
- f. **“Post”** means a permanent post carrying a definite time scale sanctioned by the competent authority;
- g. **“Rules”** means the Jammu and Kashmir Registration (Gazetted) Service Recruitment Rules, 2021
- h. **“Schedule”** means the schedule(s) annexed to these rules;
- i. **“Service”** means the Jammu and Kashmir Department of Registration (Gazetted) Service;
- j. **“Union territory”** means the Union territory of Jammu and Kashmir;

(2) Words and expressions used in these rules but not defined shall have the same meaning as are assigned to them in the Jammu and Kashmir, Civil Services (Classification, Control and Appeal) Rules, 1956 and Jammu and Kashmir Civil Services Regulations, 1956.

3. **Constitution of Service:-** From the date of commencement of these rules there shall be constituted the Jammu & Kashmir Registration (Gazetted) Service.
4. **Strength and composition of the service:** - (1) The authorized permanent and temporary strength of the cadre and the nature of the posts included therein shall be determined by the Government, from time to time and shall at the initial constitution of the service under these rules, be such as specified in Scheduled-I annexed to these rules:

Provided that the Government may create temporary posts in the cadre or the service for specified period or purpose as may be considered necessary from time to time.

(2) The Government shall, at the interval of every five years or at such other intervals as may be necessary, re-examine the strength and composition of the cadre of the service and make such alterations therein as it deems fit.

5. **Qualification and Method of Recruitment.-**

No person shall be eligible for appointment to any post in any class, category or grade in the service unless he/she possesses the qualification as laid down in Schedule-II and fulfils the other requirements of recruitment as provided in the rules and orders for the time being in force.

Appointment to the service shall be made by deputation in the manner as mentioned against each post in Schedule-II.

6. **Residuary matters:** With regards to the matters not specifically covered by these Rules, the members of the service shall be governed by the rules/regulations and orders applicable to the civil services in Union territory of Jammu and Kashmir.
7. **Interpretation:** If any question arises relating to the interpretation of these rules, the matter shall be referred to the Administrative Department whose decisions thereon shall be final and binding.

By order of the Lieutenant Governor.

Sd/-

**(Shaleen Kabra) IAS**

Principal Secretary to the Government

Revenue Department

Dated: 09.03.2021

No: Rev/Adm/18/2019 -I

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.

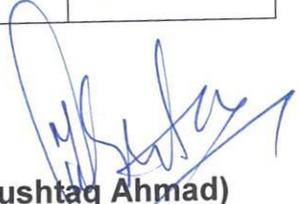
3. All Principal Secretaries to the Government.
4. Principal Secretary to Lieutenant Governor, J&K.
5. Chief Electoral Officer, J&K.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Joint Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
8. Inspector General of Registration, J&K, Jammu.
9. All Commissioner /Secretaries to the Government.
10. Divisional Commissioner, Jammu/Kashmir.
11. Chairperson, J&K Special Tribunal.
12. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.s.c.)
13. Secretary, J&K Public Service Commission.
14. All Heads of the Department.
15. All Deputy Commissioners.
16. Additional Inspector General of Registration, Jammu/Srinagar.
17. Director Information, J&K.
18. Director Estates, J&K.
19. Director Archives, Archaeology & Museums.
20. Content Administrator/Addl. Secretary, Revenue.
21. General Manager, Government Press, Srinagar/Jammu.
22. Private Secretary to the Chief Secretary, J&K.
23. Stock file.

**(Mushtaq Ahmad)**

Under Secretary to the Government  
Revenue Department

## Schedule-I

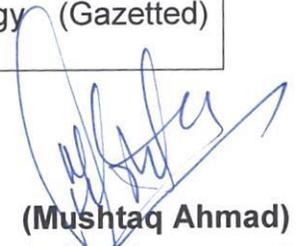
S.No.	Designation	Pay Level	Sanctioned Strength
1.	Inspector General Registration	Level-14 (144200-218200)	01
2.	Additional Inspector General Registration	Level-13 (123100-215900)	02
3.	Registrar	Level-12 (78800-209200)	20
4.	Sub-Registrar	Level-11 (67700-208700)	57
5.	Senior Law Officer	Level-11(67700-208700)	01
6.	Headquarter Assistant	Level-8 (47600-151100)	03
7.	Programme Manager (IT Trained)	Level-8 (47600-151100)	01

  
(Mushtaq Ahmad)

Under Secretary to the Government  
Revenue Department

## Schedule-II

Class	Category	Designation	Pay Level	Method of recruitment
I		Inspector General Registration	Level-14 (144200-218200)	From IAS/KAS
II		Additional Inspector General Registration	Level-13 (123100-215900)	From KAS
III		Registrar	Level-12 (78800-209200)	From KAS
IV	A	Sub-Registrar	Level-11 (67700-208700)	From KAS
	B	Senior Law Officer	Level-11 (67700-208700)	100% by deputation from J&K Legal (Gazetted) Services.
V	A	Headquarter Assistant	Level-8 (47600-151100)	100% by deputation from J&K Revenue (Gazetted) Service.
	B	Programme Manager (IT Trained)	Level-8 (47600-151100)	100% by deputation from J&K Information Technology (Gazetted) Services.

  
(Mushtaq Ahmad)

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